

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

TA No. 61/4105/2021

This the 31st day of March, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Babu Ram, aged 42 years, S/o Shri Kaka Ram, R/o Muthi Tehsil & Distt Jammu.
.....Applicant

(Advocate:- Mr. Sudershan Sharma-**Not Present**)

Versus

1. State of J&K through its Commissioner Secretary to Government, Consumer Affairs and Public Distribution System, Civil Sect., Jammu and 3 ors.
.....Respondents

(Advocate: Mr. Sudesh Magotra, ld. D.A.G.)

**O R D E R
[O R A L]**

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, nobody has joined the conference on behalf of the applicant.

2. On the last date also i.e., 02.03.2021, nobody had joined the conference on behalf of the applicant and the case was listed today i.e., 31.03.2021 for appearance of applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, T.A. is dismissed due to non appearance of the applicant.

**(ANAND MATHUR)
MEMBER (A)**

Arun

**(RAKESH SAGAR JAIN)
MEMBER (J)**